

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1332
TO BE ANSWERED ON THE 27TH JULY, 2021

IMPLEMENTATION OF PM-KISAN SAMMAN NIDHI SCHEME IN RAJASTHAN

1332. SHRI NIHAL CHAND:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the salient features of the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) scheme;
- (b) the details of the amount sanctioned, allocated and utilised under the said scheme in the State of Rajasthan so far;
- (c) the details of the number of beneficiaries in Dausa district of Rajasthan covered under this scheme so far;
- (d) whether the Government has received news of cases where ineligible people have received benefit under the scheme in the State of Rajasthan;
- (e) if so, the details thereof; and
- (f) the details of the strict measures taken by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is a Central Sector Scheme, being implemented since 1st December, 2018. The Scheme aims at providing financial assistance to landholding farmer families across the country, subject to certain exclusion criteria, to enable them to take care of expenses related to agriculture and allied activities as well as domestic needs. Under the Scheme, an amount of Rs. 6000/- per year is transferred in three 4-monthly installments of Rs.2000/- directly into the bank accounts of the farmers. Under the Scheme, the responsibility of identifying the beneficiaries and uploading their correct and verified data on PM-KISAN portal lies with the respective State/UT Government.

After the validation of data received from States/UTs through Aadhar/PFMS/Income Tax database, benefits are transferred to the eligible beneficiaries.

(b): Under the PM-KISAN Scheme, the funds are not allocated and sanctioned State-wise. However, in the State of Rajasthan, a total of 73.07 lakh beneficiaries have been given the financial benefits of more than Rs. 9,135.9 crore as on 23.07.2021.

(c): The number of beneficiaries in Dausa district of Rajasthan covered under the PM-KISAN Scheme is 1,78,394.

(d) to (f): Yes, Sir. The structure of the Scheme inherently comprises of mechanism for exclusion of errors on the basis of continuous verification and validation of data of beneficiaries by various authorities like Aadhaar/PFMS/Income Tax database. However, during the process of verification it was found that benefit of the Scheme was transferred to some ineligible beneficiaries including some income tax payee farmers. As far as the State of Rajasthan is concerned, a total of 2,18,934 ineligible beneficiaries including income tax payee have been paid a sum of more than Rs. 147 crore.

The following special measures have been taken by the Government to ensure that the funds are not being misused and the scheme is properly implemented in order to benefit genuine farmers:

(i) Standard Operation Guidelines have been issued for recovering money from ineligible beneficiaries.

(ii) Standard Operational Guidelines for identification of Income Tax Payees have been prepared and circulated to the States.

(iii) Caution Advisory to the States to adopt measures during the registration and verification of farmers under the PM-KISAN scheme.

Standard Operational Guidelines for Physical Verification of PM-KISAN beneficiaries have been circulated to the State Governments.
